

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 70(Chd)/2016**

Navdisha Real Estate Pvt. Ltd. & Ors. ...Petitioners

Versus.

M/s GPI Textiles Ltd. & Ors. ...Respondents

Present: Mr. Manish Jain and Mr. Milan Singh Negi  
Advocates for petitioners.  
Mr. Aman Bahri and Ms. Aastha Ray, Advocates for  
respondents No.1 & 3 to 8.  
Mr. Amit Jhanji, Advocate for respondents No.9 & 10.  
Ms. Amita Arora, Advocate for respondent No.11.

Learned counsel for respondents No. 1 and 3 to 8 have filed  
Convenience Compendium. Arguments inconclusive. Post the matter on  
10.03.2017 for arguments.

*—SD—*  
(Justice R.P. Nagrath,  
Member (Judicial))

*—SD—*  
(Deepa Krishnam,  
Member (Technical))

March 09, 2017  
arora